

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4673**  
TO BE ANSWERED ON 23.03.2018

**Changes in Environment Laws**

4673. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether an Expert Committee set up by the Government have suggested changes in the environment laws;
- (b) if so, the details thereof;
- (c) whether the recommendations of the Expert Committee are under consideration of the Government; and
- (d) if so, the details thereof and the time by which the Government intends to amend the existing environment laws?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

(a) and (b) A High Level Committee headed by Shri T.S.R. Subramanian has made several recommendations, which *inter alia*, include enacting of a new umbrella Environmental law; Setting up of national level institute on Environment; new systems and procedures of handling of Municipal Solid Waste; System of empanelment of consultants; streamlining of process of environment clearance, etc.

(c) and (d) Several recommendations made by High Level Committee does not require changes in the environmental laws and no specific time lines can be indicated for changes in the legislation.

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